

C.P No.11/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Mr. Nitin Madhukar Ligde
V/s.
M/s. SLN Pharmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	NITINISH BANGERA	PCS for Respondent No.2	
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2)	BHARAT GADHANI CLB. Tejash Dantia & Associates	Advocate for Petitioner	
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Date taken by consent 7/12/2017.

COMMON ORDER

C.P. No. 11/241(1)/CLB/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. The Report of the Valuer is awaited.
3. By consent adjourned to **07.12.2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
10.10.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)